

Baitarini Project

82. Shri N. M. Deb: Will the Minister of Irrigation and Power be pleased to state the steps Government have taken to expedite Baitarini Project in Orissa?

The Deputy Minister of Irrigation and Power (Shri Hathi): The Government of Orissa had prepared a project report for the Bhimkund Multipurpose Project on Baitrani river. This was examined by the Central Water and Power Commission and the State Government are revising the project report in the light of the comments of the Central Water and Power Commission.

Cast Iron Sleeper Plates

83. Shri Raghunath Singh: Will the Minister of Railways be pleased to lay on the Table a list of foundries on whom orders for supply of Cast Iron Sleeper Plates were placed during the years 1959 and 1960 (upto September) stating the quantity of the order placed on each foundry and the quantity actually supplied by it during each year?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): A statement is laid on the Table. [See Appendix I, annexure No. 26].

डाक तथा तार कर्मचारी

८४. श्री नारायण दीन : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लखनऊ में पिछले दिनों गोमती में आई बाढ़ का असर डाक तथा तार विभाग के काफी कर्मचारियों तथा उनके परिवारों पर पड़ा है ;

(ख) क्या यह भी सच है कि अनेक कर्मचारियों की बीवियां और बच्चे खो गये हैं ; और

(ग) यदि हां, तो ऐसे कर्मचारियों को सहायता देने के लिये विभाग ने क्या विशेष सहायता कार्य किये हैं ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री राज बहादुर) : (क) जी हां, कुछ कर्मचारियों पर असर पड़ा है ।

(ख) सरकार को इस सम्बन्ध में कोई सूचना नहीं है ।

(ग) नियमानुसार बाढ़ की अप्रत्यक्ष घनराशि मंजूर की गई है ।

P. & T. Employees

85. Shri Narayanankutty Menon: Will the Minister of Transport and Communications be pleased to state:

(a) what is the total number of cases charged against P. & T. employees in the Madras Circle in connection with the recent strike with break-up of figures for each postal engineering and R.M.S. Division; and

(b) how many cases ended in acquittals?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) and (b). A statement is laid on the Table. [See Appendix I, annexure No. 27].

Cultivation of Cashewnuts in Maharashtra

86. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Maharashtra Government have recently submitted any scheme for extending the cultivation of cashewnuts; and

(b) if so, the main features of the scheme?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) The scheme aims at extension of area under cashewnut by 80,000 acres during 1959-60 and 1960-61

mainly in Ratnagiri District. The scheme envisages:—

- (i) Survey of the area suitable for Cashew cultivation;
- (ii) Establishment of Cashew Seed Farm and Demonstration Centre;
- (iii) Distribution of selected and graded cashew seeds to the cultivators free of cost;
- (iv) Grant of Tagai loans to the cultivators @ Rs. 60 per acre (upto a maximum of Rs. 6,000 to anyone individual); and
- (v) Provision of technical advice to the growers as regards planting of cashew and after-care.

Motor Accidents

87. Shri Pangarkar: Will the Minister of Transport and Communications be pleased to state:

(a) the total number of motor accidents that took place in Tripura and Manipur during the first half of the year 1960; and

(b) the number of persons who died in these accidents?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 44 and 31 respectively.

(b) 8 and 9 respectively.

Savings Bank Accounts and Postal Certificates

88. Shri Pangarkar: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 331 on the 5th August 1960 and state the further progress since made in settling the claims of Savings Bank Accounts and Postal Certificates in regard to displaced persons?

The Minister of Transport and Communications (Dr. P. Subbarayan): Further exchange of verified lists has not yet started. The Liaison Officer

will be taking up the work of exchange of verified lists at Karachi by about the end of this month.

Foodgrain Prices

89. Shrimati Ila Palchoudhuri: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Central Government have recently suggested to State Governments that in order to secure stability in food-grain prices they should evolve a system of licensing wholesale food-grain dealers and that rigid conditions should be prescribed for grant of licenses;

(b) if so, full details of the proposal; and

(c) the reactions of State Governments thereto?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) and (b). No, Sir, no recent instructions have been issued on the subject. Last year, in pursuance of the decision to introduce state trading in foodgrains, the whole-sale traders were licensed throughout the country.

(c) Does not arise.

Gliding Training Centre, Hyderabad

**90. { Shri D. C. Sharma:
Shri T. B. Vittal Rao:**

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 46 on the 2nd August, 1960 and state:

(a) the upto-date progress since made in the setting up of a gliding training centre at Hyderabad (Deccan);

(b) the nature of the progress made; and

(c) when it is likely to be started?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) to (c). The site for the Gliding Centre near